

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

C.P. No. 70(ND)/2016

IN THE MATTER OF:

Government of Rajasthan

.....Petitioner

v.

M/s. Man Industrial Corporation Ltd. & Ors.

.....Respondents

SECTION : UNDER SECTION 397-398

Order delivered on 07.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

For the Respondent(s):

ORDER

Despite second call no one has put in appearance on behalf of the petitioner-Govt. of Rajasthan. One last opportunity is granted.

List for arguments on 12.12.2017.

Sd L

**(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT**

Sd L

**(DEEPA KRISHAN)
(MEMBER TECHNICAL)**

07.11.2017

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